NOTICE

In continuation of the Notification dated 03.05.2025, regarding Summer Vacation 2025, it is hereby notified for the information of Advocates and Parties in person that the Single Bench presided over by **the Hon'ble Shri Justice Firdosh P. Pooniwalla** from 2nd June 2025 to 8th June 2025 has issued the following directions :-

- The Court shall sit on 2nd June and 4th June 2025 at 10.30 a.m. and on 6th June 2025 after the work of the Division Bench is completed.
- 2. Parties and Advocates should file praecipes for listing of urgent matters in advance setting out in detail the urgency for hearing on the aforesaid dates. The Court shall consider all praecipes filed on or before 11 a.m. on 30th May 2025 for 2nd June 2025, on 2nd June 2025 for 4th June 2025 and on 4th June 2025 for 6th June 2025 and list only extremely urgent matters.
- 3. No mentioning of matters will be permitted.

By Order

Sd/-(S.R. Agrawal) Registrar (Judl.-II)

Date: 7th May 2025